

Item-4

PT:377/2003 in
O.A.3170/2003
M.A.2729/2003

2.1.2004

Present: Shri D.R. Gupta, counsel for the applicants

The jurisdiction is of the Chandigarh Bench of this Tribunal. It would be appropriate that the applicant prefers the petition before the forum having the jurisdiction. Dismissed.



(V.S. Aggarwal)
Chairman

/dkm/